

Date : Office Report

Orders

Dated: 20.11.97 (10)

Mr. Suresh Kumar for the applicant.  
None appeared for the respondents, they  
are held up in Court No. 1.

OA is admitted.

Respondents to file reply.

Status-quo order passed on  
12.9.97 to continue till the next  
date of hearing.

S.O. to 11.12.97.

20/11/97  
Order/Judgement despatched  
to Applicant/Respondent(s)  
on 21/11/97

B.S. Hegde  
(B.S. Hegde)  
M(T)

Dated 11-12-97

11/12/97

Mr. Suresh Kumar, counsel for  
applicant. Mr. Wadhavkar, for  
M.M. Setlur, counsel for respondents  
learned Counsel for applicant  
submits that the applicant wants to  
withdraw the O.A.

O.A. is allowed to be withdrawn and  
is disposed of accordingly. no costs

11/12/97  
Order/Judgement despatched  
to Appi. on 12/12/97

B.S. Hegde  
(B.S. Hegde)  
M(T)

19/12/97